

was signed between India and Hungary on trade and cooperation in the field of electronics on October 2, 1987 at Budapest.

(b) The salient features of the MOU are given below :

1. Both the countries will encourage the increase of trade of the electronic goods between the two countries.
2. Both the countries expressed their understanding on the importance of the joint developments co-ordinated in compliance with the agreed concepts on development.
3. Both the countries support exchange of experts and organising professional seminars and symposia.
4. Both the countries will mutually promote the modern and long-lasting forms of cooperation through transfer of licences and knowhow, establishment of joint ventures so that the two countries play a bigger role in the development of the electronic industries of their respective countries.
5. Both the countries identified and exchange list of products for trade and cooperation. The two sides will examine the list and consider the possibilities of increasing trade and promotion.
6. The two sides mutually agreed to establish liaison officers with headquarters in Budapest and New Delhi or Bombay.

Rehabilitation of displaced persons due to Subarnarekha multi-purpose Project

5062-A. SHRI BRAJAMOHAN MOHANTY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government of Bihar

have declared that the State has no means to rehabilitate 70,000 odd people to be displaced in implementation of Subarnarekha multi-purpose project;

(b) if so, the details thereof; and

(c) the reaction of Government in this regard and the fate of the project ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) and (c) Do not arise.

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12.00 hrs.

STATEMENT RE : AGREEMENT BETWEEN U.S.S R. AND U.S.A. ON ELIMINATION OF LAND BASED INTERMEDIATE NUCLEAR MISSILES

[English]

THE PRIME MINISTER (SHRI RAJIV GANDHI) : Mr. Speaker, Sir, the Agreement on elimination of land based intermediate nuclear missiles concluded yesterday between General Secretary Gorbachev and President Reagan represents a truly momentous development.

It is true that it envisages the elimination of only around 3 per cent of the combined nuclear arsenals of the United States and the USSR. But its historic significance is that it is the world's first nuclear arms reduction agreement.

It is also the first time that the United States and the USSR have, agreed to completely eliminate an entire category of nuclear weapons.

This agreement has vividly demonstrated that, given the necessary political will, technical problems, such as verification, can be overcome.

This Agreement is not, and should not be considered, as more than a beginning-historic beginning, a vital beginning, but still only a beginning. The survival of humanity depends on the nuclear weapon powers travelling all the way down this road to the complete elimination of nuclear weapons.

The world will be really safe only when, as the Delhi Declaration puts it, "the balance of terror" gives way to comprehensive international security.

After we get the full details of the Agreement, we will put a much more comprehensive statement before both the Houses.

[Translation]

SHRI INDRAJIT GUPTA (Basirhat) : Mr. Speaker, Sir, 15 lakh people have come from outside in support of their demands and to speak against the Government..... (Interruptions)

[English]

We want to raise here the demands of the people who have come from all over the country. (Interruptions)

[Translation]

We should be given a chance to express their views here. (Interruptions)

[English]

SHRI BASUDEB ACHARIA (Bankura) : This Government has no right to be in power. This Government must resign. This Government must go..... (Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur) : Lakhs of people have come from all over the country... (Interruptions) We should be allowed to discuss here the demands of the people, who have come from all over the country including Rajasthan, Punjab and other places..... (Interruptions)

SHRI SAIFUDDIN CHOWDHARY (Katwa) : We have given an adjournment motion... (Interruptions)

SHRI SHANTARAM NAIK (Panaji) : I have received this letter from Mr. Ramakrishna Hegde... (Interruptions) The Chief Minister of Karnataka is interfering with the privileges of this House... (Interruptions) I have given notice..... (Interruptions)

[Translation]

KUMARI MAMATA BANERJEE (Jadavpur) : Mr. Speaker, Sir, what is your ruling about 'Sansad Samachar'. (Interruptions)

PROF. MADHU DANDAVATE (Rajapur) : Due to the failure of the Government to respond to the demands of the people to see that there is eradication of corruption at high places, lakhs of people have come over here and they are demanding the resignation of this Government... (Interruptions) Therefore, we have given an adjournment motion... (Interruptions)

SHRI SOMNATH CHATTERJEE : The people have no confidence in this Government... (Interruptions)

PROF. MADHU DANDAVATE : If the Government does not respond, we will have no other alternative but to move a motion of no-confidence against this Government... (Interruptions)

SHRI SAIFUDDIN CHOWDHARY : They have declared their no confidence in this Government... (Interruptions)

SHRI INDRAJIT GUPTA : Their grievances should be heard or this Government should go... (Interruptions) (Interruptions)**

MR. SPEAKER : Nothing is allowed. (Interruptions)**

[Translation]

MR. SPEAKER : Please listen, the point is... (Interruptions)

**Not recorded.